

ITEM NO.38

COURT NO.11

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).6764-6765/2018

(Arising out of impugned final judgment and order dated 25-07-2017 in WP No. 8016/2016 25-07-2017 in WP No. 8049/2016 passed by the High Court Of Judicature At Bombay)

VIJAYA BHIKU KADAM

Petitioner(s)

VERSUS

MAYANI BHAG SHIKSHAN PRASARAK MANDAL & ORS.

Respondent(s)

(IA No. 65767/2022 - APPROPRIATE ORDERS/DIRECTIONS; IA No. 21810/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT; IA No. 65770/2022 - EXEMPTION FROM FILING O.T.; IA No. 21812/2018 - EXEMPTION FROM FILING O.T.; IA No. 30093/2020 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 01-08-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE SANJAY KAROL

For Petitioner(s) Mr. Basant R., Sr. Adv.
Mr. Amol Nirmalkumar Suryawanshi, AOR
Mrs. Shilpa A. Suryawanshi, Adv.

For Respondent(s) Mr. Sandeep Sudhakar Deshmukh, AOR
Mr. Nishant Sharma, Adv.
Mr. Tushar D.bhelkar, Adv.

Mr. Vinay Navare, Sr. Adv
Ms. Gwen Karthika, Adv.
Ms. Abha R. Sharma, AOR

Mr. Sudhanshu S. Choudhari, AOR

Mr. Sanjay Kharde, Adv.
Mr. Siddharth Dharmadhikari, Adv.
Mr. Aaditya Aniruddha Pande, AOR
Mr. Bharat Bagla, Adv.
Mr. Sourav Singh, Adv.

Mr. Aditya Krishna, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

Heard the learned counsel appearing for the parties.

Submissions are heard.

Judgment reserved.

**(INDU MARWAH)
COURT MASTER (SH)**

**(AVGV RAMU)
COURT MASTER (NSH)**